

श्री मधु लिमये : आपको यह अधिकार है ।

12.57 1

**Shri Nambiar** (Tiruchurapalli): We would request you to see that the report is placed in full. Now, we have not been given a complete report, because the note of dissent is missing. So, we are asking you to see that the full report with the minute of dissent is laid on the Table of the House.

श्री मौर्य : अध्यक्ष महोदय, जितनी भी कमेटियां बनती हैं, उन के सदस्यों में से आप जिसको हटाना चाहें, हटा सकते हैं, वे आपकी इच्छा के आधर पर ही काम करते हैं, यह व्यवस्था सब कमेटियों में है । दूसरी बात जब किसी कमेटी की रिपोर्ट आती है, जैसे हाई कोर्ट या सुप्रीमकोर्ट का फैसला तब तक पूरा फैसला नहीं माना जाता जब तक कि तमाम जजों के फैसले, चाहे वह मेजोरिटी जजमेंट हो, माइनोरिटी का भी जजमेंट शामिल न हो, तब तक वह पूरा फैसला नहीं माना जाता, ठीक उसी तरह की स्थिति इन कमेटियों की है । जो हां कहता, वह भी उस में शामिल किया जाता है और जो न कहता उसको भी उस में शामिल करना चाहिये, अगर उस में किसी एक सदस्य का विचार शामिल न करें, तो वह रिपोर्ट अधूरी है । इस लिये मेरा अनुरोध है कि जिस सदस्य का विचार इस में शामिल नहीं किया गया है, उस को इस में जरूर लेना चाहिये ।

12.57 hrs.

**PUBLIC ACCOUNTS COMMITTEE**  
SIXTY-FOURTH REPORT

**Shri Morarka** (Jhunjhunū): I beg to present the Sixty-fourth Report of the Public Accounts Committee on Para 116 of Audit Report (Civil), 1966 relating to the Department of Supply and Technical Development regarding purchase of defective tyres.

**RE: REPORT OF PRIVILEGE COMMITTEE**

**Shri Hari Vishnu Kamath** (Hoshangabad): There were two other issues which had been referred to the Privileges Committee. One was with regard to *The Statesman*. Are those reports going to be presented to the House during this session?

**Shri Krishnamoorthy Rao** (Shimoga): Yes, I expect to place two reports before the House tomorrow.

**Shri Hari Vishnu Kamath**: Where is the time for the discussion of those reports?

**Mr. Speaker**: That cannot be helped.

12.58 hrs.

**PETITION RE. COPPER AND ZINC QUOTAS TO CERTAIN MANUFACTURERS**

श्री मधु लिमये (मौर्य): अध्यक्ष महोदय, मैं "इण्डस्ट्रियल सेमीज" के निर्र्माताओं को तांबे और जस्ते के कोटे दिये जाने के बारे में श्री धार० पी० वडके तथा अन्य व्यक्तियों की याचिका पेश करता हूँ ।

**Shri S. M. Banerjee** (Kanpur): May I make one submission in this connection?

**Mr. Speaker**: The petition has been presented already. I cannot allow any discussion on it now.

**Shri S. M. Banerjee**: I know that the petition has been presented. But many a time we do not know what is happening to these petitions.

**Mr. Speaker**: I cannot take up that petition now and open out a discussion on that.

12.58 hrs.

**STATEMENT RE: TALKS BETWEEN PRESIDENT OF CZECHOSLOVAKIA AND PRIME MINISTER OF INDIA**

**The Minister of External Affairs** (Shri M. C. Chagla): The statement